

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 119
172/241-242/PB/2020

IN THE MATTER OF:

Ajay Singhal

.... Applicant/petitioner

v.

Sita Ram & Company Pvt. Ltd. & Ors.

.... Respondent

Order under Section 241-242 of Companies Act

Order delivered on 26.03.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

Mr. Gursat Singh Vachher, Adv.

For the Respondent

ORDER

The petitioner is at liberty to file rejoinder within two weeks hereof.

List on 29.04.2021.

- sd -

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

- sd -

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)